

## BUSINESS ADVISORY COMMITTEE

### THIRTEENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 13th February, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

- |   |           |
|---|-----------|
| (1) The Pondicherry (Extension of Laws) Bill, 1967.<br>(Consideration and passing)                                  | 1 hour.   |
| (2) The Indian Coinage (Amendment) Bill, 1967.<br>(Consideration and passing)                                       | 1 hour.   |
| (3) The Civil Defence Bill, 1967.<br>(Consideration and passing)  | 1 hour.   |
| (4) The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967.<br>(For reference to Select Committee) | 1 hour.   |
| (5) The Delhi Municipal Corporation (Amendment) Bill, 1968.<br>(Consideration and passing)                          | 2 hours.  |
| (6) Discussion on the President's Address.  | 20 hours. |
| (7) Discussion on the Reports by Dr. Hazari on Industrial Licencing   | 7½ hours. |

NEW DELHI;

February 13, 1968.  
Magha 24, 1889 (Saka).

N. SANJIVA REDDY,

Chairman,  
Business Advisory Committee.